GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:488 ANSWERED ON:12.08.2014 NATIONAL POLICE MEMORIAL Venkatesh Babu Shri T.G.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether the Government has taken note of acute shortage of police personnel in various States and if so, the details thereof and the reasons therefore:

(b) Whether the Government has taken any fresh initiative to enthuse the youths of the country to opt police services as their preferred career option and if so, the details thereof:

(c) Whether the Government proposes to rebuilt the Nation Police Memorial (NPM) in Delhi: and

(d) if so, the details thereof along with the total funds allocated for the purposes and the time by which the new NPM is likely to be constructed?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 488 FOR 12.08.2014.

(a) & (b): Yes, Madam. As on 1.1.2013, against a total sanctioned strength of 22,09,027 posts of police personnel in various grades, only 16,60,666 personnel were in position leading to a shortfall of 548361 personnel . State wise details of sanctioned posts and vacancies has been indicated in Annexure-I.

As 'Police' and 'Law and Order' are State subjects, falling in Entry 1 and 2 of Seventh Schedule of the Constitution of India, it is the responsibility of the State Governments to ensure adequate provision of police personnel in respective States. The State Governments have been persuaded from time to time by the Ministry of Home Affairs to fill up the vacancies in the State Police Forces.

The State Governments have also been persuaded to bring in the requisite reforms in the Police organisation to make Police a professionally competent and efficient organisation

(c) to (d): The Government plans to build the NPM at the location already identified. A National Architectural Design Competition (NADC) for selection of the design for the NPM was held in 2011. The winning teams at 1st, 2nd and 3rd position were sanctioned award money. The winning team at the 1st position demanded a fee @ 7.5% of the project cost which being very high, could not be agreed to by the Government and they were offered the standard Architectural fee @2.6% of the project cost which they declined to accept. Intelligence Bureau (IB), being the nodal agency for implementing the project, is accordingly modifying its proposal.

In BE 2014-15, a sum of Rs.50 crore has been earmarked for construction of NPM. A time frame for the completion of the project cannot be given at this stage.